

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :20/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

652-ADMISSION-COURT CODE-FURNISHATR-11.05AM

1	IRDA-MISCAPPLIC ATION	2/2022	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDA	Shardul Amarchand Mangaldas and Co. Advocates
(Main Matter Number :IRDA Appeal/0000001/2022)				
	IRDA Appeal	1/2022	GO DIGIT GENERAL INSURANCE LIMITED Vs. IRDAI	Shardul Amarchand Mangaldas and Co
		(/0000)		
Sub Matter : IRDA-MISAPPLICATION/0000002/2022				

659-ADM-COURT CODE-PMCFINCORP-AT 11.10AM

2	Misc. Application	1426/2021	MUDIT JAIN HUF Application Vs. SEBI	Delay Nikita Vijay
(Main Matter Number :SEBI Appeal/0000006/2022)				
	SEBI Appeal	6/2022	MUDIT JAIN HUF Vs. SEBI	Nikita Vijay
Sub Matter : Misc. Application/0001426/2021				

661-ADM-COURT CODE-REGISTRATIONCANCELLED-AT11.15AM

3	SEBI Appeal	8/2022	AASMA SECURITIES PVT. LTD. Vs. SEBI	CA Kushal Shah Prakash Shah and Associates Adv
Sub Matter : Misc. Application/0000021/2022				
Sub Matter : Misc. Application/0000022/2022				

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	Misc. Application	21/2022	AASMA SECURITIES PVT. LTD.-URGENCY APP Vs. SEBI (Main Matter Number :SEBI Appeal/0000008/2022)	CA Kushal Shah Prakash Shah and Associates Adv
	Misc. Application	22/2022	AASMA SECURITIES PVT. LTD. STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000008/2022)	CA Kushal Shah Prakash Shah and Associates Advoc

629-M-A HEARING-CODE-MARECTIFICATION-11.20 AM

4	Misc. Application	39/2022	PRIYANSHI MITTAL BENEFICIARY TRUST Vs. SEBI (Main Matter Number :SEBI Appeal/0000767/2021)	Advocate Uma Chatterjee
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40PARTHEARD -COURTCODE-ZENSARTAKEOVER - AT 11.22 A.M.

5	SEBI Appeal	490/2021	Swallow Associates L L P Vs. SEBI	Wadia Ghandy AND Co.
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303-PARTHEARD-CODE-SAHARA. AT 11.30 A.M.

6	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
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Sub Matter(Disposed) : Misc. Application/0000440/2019
 Sub Matter : Review Application/0000037/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0001229/2021				
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
2	Review Application	37/2021	Sahara India Commercial Corporate Ltd. and Anr. Vs. SEBI	Markand Gandhi and Co. K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000250/2019)				

105-DISPOSAL-COURTCODE-REMANDDISGORGEMENT- AT 11.32 A.M.

7	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VisheshLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

247-ADMDISPOSAL-COURTCODE-ICDRFINE- AT 11.35 A.M.

8	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
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	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
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Sub Matter : Misc. Application/0000554/2019

	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI
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(Main Matter Number :SEBI Appeal/0000500/2019)

199-ADMISSIONDISPOSAL-PLEDGESHARES AT 11.37 A.M.

9	SEBI Appeal	35/2020	Axis Bank Ltd. Vs. SEBI and Ors.	Gaurav Joshi,Sr. i/b Dhruv Liladhar and Co. R.Dada - R1,V.Nankani - R2,S.Sundaresan-R3,R5
10	SEBI Appeal	50/2020	ICICI Bank Ltd. Vs. SEBI and others	Finsec Law Advisors

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	112/2020 (/0000)	Bajaj Finance Ltd. Vs. SEBI	Ms. Atika Vaz, Advocate Law Point R-1, RASHMIKANT PARTNERS
Sub Matter :		Misc. Application/0000113/2020		
	SEBI Appeal	70/2020	HDFC Bank Ltd. Vs. SEBI and Others	Wadia Ghandy and Co LAW POINT-R-1 Vishesh R-4,C AM
	SEBI Appeal	75/2020	IndusInd Bank Limited Vs. SEBI and Others	Khaitan and Co.
	Misc. Application	113/2020	BAJAJ FINANCE LTD. Vs. SEBI	Shardul Amarchand Mangaldas and Co Advocates

(Main Matter Number :SEBI Appeal/0000112/2020)

423-DISPOSAL-COURT CODE-STATUTORYAUDITOR. AT 11.40 A.M.

11	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000260/2020		
	Misc. Application	260/2020	Mani Oommen Vs. SEBI	Visesha Law Services

(Main Matter Number :SEBI Appeal/0000183/2020)

99-ADMDISPOSAL-CODE-ACQUISITIONOFSHARES. AT 11.42 A.M.

12	SEBI Appeal	249/2020	Varun Haresh Jasnani Vs. SEBI	Alliance Law The Law Point
Sub Matter :		Misc. Application/0000865/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	251/2020	Poonam Haresh Jashnani Vs. SEBI	Alliance Law THE LAW POINT
	SEBI Appeal	252/2020	Haresh P. Jashnani Vs. SEBI	Alliance Law The Law Point
	SEBI Appeal	255/2020	Haresh P. Jashnani and Ors. Vs. SEBI	Alliance Law The Law Point
	Misc. Application	865/2021	Varun Haresh Jashnani Vs. SEBI	Alliance Law The Law Point

(Main Matter Number :SEBI Appeal/0000249/2020)

320-ADMDISPOSAL-COURTCODE-DFSLODR AT 11.45 A.M.

13	Misc. Application	553/2021	KIRLOSKAR BROTHERS LTD. Vs. SEBI AND ANR.	GAGRATS ADVOCATES AND SOLICITORS K.ASHAR AND CO.
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(Main Matter Number :SEBI Appeal/0000311/2021)

	SEBI Appeal	311/2021	Kirloskar Brothers Ltd Vs. Securities and Exchange Board of India and Anr.	Mr. Janak Dwarkadas, Senior Advocate i/b K. Ashar and Co.
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Sub Matter : Misc. Application/0000553/2021

527-ADM-COURTCODE-STRICTCOMPLIANCE AT 11.47 A.M.

14	Misc. Application	978/2021	JK Paper Limited-Urgency and stay Vs. SEBI	Shardul Amarchand Mangaldas and Co
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(Main Matter Number :SEBI Appeal/0000587/2021)

	SEBI Appeal	587/2021	JK Paper Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co
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Sub Matter : Misc. Application/0000978/2021
 Sub Matter(Disposed) : Misc. Application/0000979/2021

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<u>13-DISPOSAL-SYNCHRONISEDTRADES AT 11.50 A.M.</u>				
15	SEBI Appeal	691/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
Sub Matter :		Misc. Application/0001277/2021		
Sub Matter :		Misc. Application/0001278/2021		
	Misc. Application	1277/2021	Minal Bharat Patel -Urgency Application Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000691/2021)				
	Misc. Application	1278/2021	Minal Bharat Patel Vs. SEBI	M and M Legal Ventures
(Main Matter Number :SEBI Appeal/0000691/2021)				